

inclusion of a large number of infiltrated persons from Bangladesh in the Electoral Rolls of 8-Tufanganj (SC) and 9-Natabari Assembly constituencies falling in District Coochbehar. The complaint was endorsed to the election authorities in West Bengal for appropriate action.

Winding up of Spinning Mills

1114. SHRI DILEEP SANGHANI : Will the Minister of FINANCE be pleased to state :

(a) whether the Board of Industrial and Financial Reconstruction has recently recommended for winding up and also for modernisation of some cotton spinning and weaving mills in Gujarat.

(b) if so, the details thereof in each category, separately; and

(c) the amount allocated during the last three years and in the current year, so far for modernisation plans of these mills in the State?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The Board for Industrial and Financial Reconstruction (BIFR) has reported that as on 30.06.1996, it had sanctioned rehabilitation schemes in respect of seven sick textile industrial companies and recommended winding up of 26 sick textile industrial companies in the State of Gujarat. The details are given in the enclosed statement.

(c) BIFR has reported that no data regarding the amount allocated or proposed to be allocated for rehabilitation of sick industrial companies are kept by it. The rehabilitation schemes generally indicate the reliefs/concessions agreed to by all the parties concerned including banks/financial institutions and the overall quantum of sacrifices thus made and not the precise amount agency-wise.

STATEMENT

List of Sick Textile Industrial Companies in the state of Gujarat registered with BIFR upto 30.06.1996

Revival Scheme Sanctioned by BIFR

1. Hathising Manufacturing Company
2. Diamond Textile Mills
3. Broach Textile Mills
4. Maheshwari Mills
5. Gujarat Polywear Limited
6. Madhu Fabrics Limited
7. Madhu Textiles Ahmedabad Limited

Winding up Recommended by BIFR

1. New Gujarat Synthetics Limited
2. Star of Gujarat Textile

3. Gaikwar Mills Limited
4. Commercial Ahmedabad Mills Limited
5. Patel Mills Company Limited
6. Shri Yamuna Mills Limited
7. Vijaya Mills
8. P.G. Textile Mills
9. Padmini Mills Limited
10. Mohan Carpets
11. Rustom Mills
12. Raj Prakash Spinning
13. Dhanmal Silk Mills Private Limited
14. Shri Prithvi Cotton Works Limited
15. Aryodaya Ginning and Manufacturing Company Limited
16. Maharana Mills Limited
17. Navjivan Mills Limited
18. Ahmedabad Manufacturing and Calico Ptg. Company Limited
19. Kalol Mills Limited
20. Sri Arbuda Mills
21. Shri Amruta Mills Limited
22. Arunesh Processors
23. Chemox Synthetics
24. Shri Ambika Mills
25. Nutan Mills
26. Aruna Mills

Increase in the LL.B Course

1115. SHRI MRUTYUNJAYA NAYAK :
SHRI KODIKUNNIL SURESH :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether All India Law Students Forum has started a nation-wide agitation against the decision of the Bar Council of India to increase the LL B course by a year, and

(b) if so, the details thereof alongwith the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) and (b). The Bar Council of India has not increased the LL B course by a year. However, the Council has introduced a pre-enrolment training for a period of one year for persons with requisite legal qualifications to enter the profession of law. Writ Petitions have been filed before different High Courts challenging the introduction of such pre-enrolment training.

The Bar Council of India has filed a transfer petition in the Supreme Court seeking transfer of various

petitions pending before different High Courts to the Supreme Court. The Supreme Court has issued notice and, in the mean time, the proceedings in the said petitions in the High Courts have been stayed. The matter is sub-judice.

The Bar Council of India has informed that the Council has no information about any nation-wide agitation by Law Students Forum.

[Translation]

Licences for New Sugar Mills in U.P.

1116. SHRI MUNAWWAR HASSAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to issue licences for setting up new sugar mills in Uttar Pradesh;

(b) if so, whether it is proposed to set up a new mill at Kairana-Jhinhana area of Muzzafarnagar district in U.P.

(c) if so, by when; and

(d) if not the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Consideration of Industrial Licence applications is an on-going process

(b) to (d) As per status as on 15.7.96, no proposal for granting any Letter of Intent against any application for the same in Muzzafarnagar District is under consideration of the Government

[English]

Economic Liberalisation

1117. DR. LAXMINARAYAN PANDEY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Confederation of Indian Industries (CII) has expressed any apprehensions about the various facets of ongoing process of economic liberalisation and the free-run allowed to foreign multinationals;

(b) if so, the details thereof;

(c) whether the Government have held any dialogue with CII in this regard; and

(d) if so, the results thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) Yes, Sir. The Confederation of Indian Industries (CII) presented a paper entitled "MNCs India Strategy need rethink" in its session held on 22nd March, 1996 to deliberate its strategy towards Multinationals in the post election scenario. These issues include - (i) sales approach to India as distinct from manufacturing, (ii) failure in bringing latest technology, (iii) multinational companies rushing to acquire 51% holdings, (iv) setting up a 100% subsidiary despite having a joint-venture with an Indian partner, and

appointment of expatriate managers against competitive Indian managements available in the country.

(c) and (d) Suggestions and reactions to the Industrial Policy continue to be received from a number of quarters including the CII. Keeping the above in mind, the Government constantly reviews the policy framework for making the Indian industry internationally competitive and India an attractive destination for foreign investment which is in the interest of the industrial and economic development of the country

External Aid Utilisation

1118. SHRI SARAT PATTANAYAK : Will the Minister of FINANCE be pleased to state

(a) whether the pace of external aid utilisation in infrastructure sector is slow;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to ensure the speedy and proper utilisation of external aid?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) There are slippages in respect of many projects. Overall aid utilisation in infrastructure should be improved.

(b) Slippages are mainly due to delayed investment approval, environmental clearance, delay in finalisation of contracts and delay in release of funds by the State Governments

(c) In the case of these slippages, the project authorities are urged to overcome these delays through more effective monitoring. In general, steps taken by the government in the last few years include ensuring better utilisation of foreign aid, such as release of 100% as ACA to State Governments in all sectors; release of 25% of the annual expenditure as advance ACA to State Government; disinter-mediation of aid flow to Central Public Sector undertakings to overcome the delay in budgetary process; cancellations and restructuring of projects where necessary; intensified monitoring of projects by concerned credit divisions; setting up of a project monitoring Unit in Ministry of Finance and appointment of nodal officers

[Translation]

Investment in Bihar

1119. SHRI RAMENDRA KUMAR : Will the Minister of FINANCE be pleased to state

(a) whether 18 per cent of the amount deposited in the nationalised banks in Bihar is invested in that State while 32 per cent amount is invested at national level; and

(b) if so, the steps taken or proposed to be taken to bring Bihar at par with the national level?